

POST OFFER PUBLIC ANNOUNCEMENT

For the attention of the shareholders of

TV Today Network Ltd.

8th Floor, Videocon Tower, E-1, Jhandewalan Extension, New Delhi – 110055.

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The details subsequent to the completion of the Offer made vide Public Announcement dated April 18, 2007 ("Public Announcement") under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 (the "Regulations"), by Reliance Capital Limited ("Acquirer") to acquire upto 20% of the Voting Capital of TV Today Network Limited at a price of Rs. 130.50 per equity share, payable in cash are as follows:

1. Name of the Target Company: TV Today Network Limited
2. Name of Acquirer(s) including PACs:
 - (i) Name of the Acquirer: Reliance Capital Limited
 - (ii) Name of the PACs: Nil
3. Name of Manager to the Offer: JM Financial Consultants Private Limited
4. Name of the Registrar to the Offer: Karvy Computershare Private Limited
5. Offer Details:
 - a) Date of opening of the Offer: June 27, 2007
 - b) Date of closing of the Offer: July 16, 2007
6. Details of the acquisition:

S.No	Item	Proposed in Offer Document	Actuals
6.1	Offer Price	Rs. 130.50	Rs. 130.50
6.2	Shareholdings of Acquirer before MOU / Public Announcement (No. & %)	6,918,327 11.93%	6,918,327 11.93%
6.3	Shares acquired by way of MOU or market purchase	Nil	Nil
6.4	Share acquired in the Open Offer (No. & %)	11,600,000 20.00%	200 0.00%
6.5	Size of the Open Offer (No of shares multiplied by offer price per share)	Rs. 1,513.80 million	Rs. 26,100
6.6	Shares acquired after PA but before 7 working days prior to closure date, if any.	Nil	Nil
6.7	Post Offer shareholding of Acquirer (2+3+4+6) (No. & %)	18,518,327 31.93%	6,918,527 11.93%
6.8	Pre Offer shareholding of Public ¹ (No. & %)	51,081,673 88.07%	51,081,673 88.07%
6.9	Post Offer shareholding of Public ¹ (No. & %)	39,481,673 68.07%	51,081,473 88.07%

¹ As a percentage of the subscribed and paid up equity share capital.

7. Status of the escrow account, whether released or not: Released
8. Payment of interest, if any, to the shareholders along with the details thereof: Nil
9. Status of investor complaints received, if any: Nil
10. This Announcement would also be available on SEBI's website www.sebi.gov.in

The Board of Directors of Reliance Capital Limited accept full responsibility, jointly and severally, for the information contained in this Announcement.

Issued by the Manager to the Offer



JM Financial Consultants Private Limited

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On behalf of:

Reliance Capital Limited

H-Block, 1st floor, Dhirubhai Ambani Knowledge City, Navi Mumbai 400710

Place : Mumbai

Date : August 1, 2007